

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF MARCH 2021

ABSTRACT

| Court | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---|--|--|--|--|
| Madras High Court - Commercial Division | 1167 | 20 | 85 | 1102 |
| Madras High Court - Commercial Appellate Division | 102 | 28 | 12 | 118 |
| Madurai Bench - Commercial Appellate Division | 11 | 0 | 0 | 11 |

**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE MONTH OF MARCH 2021
ABSTRACT**

| Sr.No | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|-------|-------------------------|---|---|---|---|
| 1 | Ariyalur | 0 | 0 | 0 | 0 |
| 2 | Chennai | 9 | 2 | 2 | 9 |
| 3 | Coimbatore | 281 | 22 | 3 | 300 |
| 4 | Cuddalore | 8 | 0 | 0 | 8 |
| 5 | Dharmapuri | 11 | 0 | 0 | 11 |
| 6 | Dindigul | 72 | 4 | 0 | 76 |
| 7 | Erode | 73 | 0 | 0 | 73 |
| 8 | Kancheepuram | 43 | 2 | 0 | 45 |
| 9 | Kanniya Kumari | 41 | 2 | 0 | 43 |
| 10 | Karur | 5 | 0 | 0 | 5 |
| 11 | Krishnagiri | 44 | 0 | 0 | 44 |
| 12 | Madurai | 77 | 11 | 4 | 84 |
| 13 | Nagapattinam | 0 | 0 | 0 | 0 |
| 14 | Namakkal | 54 | 5 | 1 | 58 |
| 15 | Nilgiris | 3 | 0 | 0 | 3 |
| 16 | Perambalur | 0 | 0 | 0 | 0 |
| 17 | Pudukottai | 67 | 11 | 0 | 78 |
| 18 | Ramanathapuram | 1 | 0 | 0 | 1 |
| 19 | Salem | 100 | 18 | 6 | 112 |
| 20 | Sivagangai | 0 | 0 | 0 | 0 |
| 21 | Thanjavur | 63 | 6 | 0 | 69 |
| 22 | Theni | 2 | 0 | 0 | 2 |
| 23 | Thoothukudi | 32 | 2 | 0 | 34 |
| 24 | Tiruchirappalli | 22 | 3 | 0 | 25 |
| 25 | Tirunelveli | 12 | 2 | 0 | 14 |
| 26 | Tiruppur | 288 | 4 | 0 | 292 |
| 27 | Tiruvallur | 133 | 7 | 0 | 140 |
| 28 | Tiruvannamalai | 7 | 0 | 0 | 7 |
| 29 | Tiruvarur | 6 | 0 | 0 | 6 |
| 30 | Vellore | 21 | 1 | 0 | 22 |
| 31 | Villupuram | 0 | 0 | 0 | 0 |
| 32 | Virudhunagar | 61 | 0 | 0 | 61 |
| | Tamil Nadu Total | 1536 | 102 | 16 | 1622 |
| 33 | Puducherry | 19 | 23 | 5 | 37 |
| | Grand Total | 1555 | 125 | 21 | 1659 |

MARCH 2021
COMMERCIAL DIVISION OF MADRAS HIGH COURT

| Form 1 | | | | | | | | | |
|--|-------------------|-----------------|-----------------|--|-----------------|-------------------------------|---------------------------|-----------------------------|-------------------------|
| List of cases e-filed/e-mail during the month of March 2021 | | | | | | | | | |
| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
| 1 | Madras High Court | Chennai | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Form 2

List of cases in which e-payment of Court fees was made during the month of March 2021

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|-------|-------------------|----------|-------------|---|---|----------------------|---------------------------------|
| 1 | Madras High Court | Chennai | CS 69/2021 | P1-M/S.SUN TV NETWORK LTD. Vs R1-AMAZON.COM | 1.M/S.M.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS M/S.M.S.BHARATH K.PREMCHANDAR N.C.VISHAL | - | - |
| 2 | Madras High Court | Chennai | CS 73/2021 | P1-M/S.PREMIER TISSUES INDIA LTD. Vs R1-M/S.DOLPHIN TISSUES | 1.J.HARIHARAN 2.A.M.SINDUJA 3.MAHASREE THANGARAJ | - | - |
| 3 | Madras High Court | Chennai | CS 75/2021 | P1 -M/S MRF LTD Vs R1 -POWERMAX RUBBER FACTORY R2-POWERMAX TYRE | 1.M/S.MADHAN BABU VS MR.G.N.SHUGUMAR T.K.RAJESH S.RAMESH | - | - |
| 4 | Madras High Court | Chennai | CS 77/2021 | P1-CAVINKARE PVT. LIMITED - TRENDS DIVISION Vs R1-P AND P ASSOCIATES R2- S.PRADEEPAJ R3-R.PRITHIVIRAJ | 1.M/S. R.SATHISH KUMAR VS M/S.T.SHANMUGAM P.K.HARINATH BABU | - | - |
| 5 | Madras High Court | Chennai | CS 81/2021 | P1-BINU CHRISTEENA VS. R1-M.A.R.JUHERNIZA R-2 MRS.A.J.MANARASEENA R-3 MRS.A.THAMEEMNISA and 5 other Respondents | 1.M/S.K.RAJASEKARAN 2.K.P.INDIRA 3.R.VENKATRAMAN | - | - |
| 6 | Madras High Court | Chennai | CS 82/2021 | P1-AQUA PUMP INDUSTRIES VS. R1-NIRMALA DEVI | M/S C.DAIEL | - | - |
| 7 | Madras High Court | Chennai | CS 84/2021 | P1-MADDOCK FILMS PVT LTD., VS. R1-BHARAT SANCHAR NIGAM LTD., R-2 MAHANAGAR TELEPHONE NIGAM LTD., And 40 other Respondents | 1.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS M/S.A.M.VENKATAKRISHHAN T.PANDIYAN | - | - |
| 8 | Madras High Court | Chennai | CS 85/2021 | P1-V.V.V.ANANDHAM AND SONS VS. R1-SRI KANYAKA PARAMESHWARI OIL MILLS | 1.M/S P.C.N.RAGHUPATHY 2.N.R.SRINATH VS M/S.R.SATHISH KUMAR G.RAMJI R.GOPIKA | - | - |
| 9 | Madras High Court | Chennai | CS 89/2021 | P1-CHAI WAALE TRADES PRIVATE LIMITED VS. R1-MRS.SHRADDHA NISHANT SHELAL R-2 MR.JOBIN JOY R-3 MRS. AMULU H R-4 MR.HARINATH M.G | 1.M/S SURANA AND SURANA | - | - |
| 10 | Madras High Court | Chennai | CS 94/2021 | P1-M/SENMAS ENGINEERING PRIVATE LTD P-2 M/S ENMAS ANDIRTS PVT LTD., VS. R1-MR. LOKNATH RATHO R-2 M/S REOTECH PROCESS EQUIPMENT (P) LTD | 1.M/S. ARUN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S.A.SMRITHI 2.N.VASANTH KUMAR | - | - |
| 11 | Madras High Court | Chennai | CS 91/2021 | P1-V.SUNDARESAN P-2 S.TAMILARASI P-3 S.VIMAL KUMAR P-4 K.SINDU P-5 M/S SHRI VARALAKSHMI COMPANY VS. R1-VARALAKSHMI STRACH INDUSTRIES PVT LTD., R2-V.ANBALAGAN | 1.SUHRITH PARTHASARATHY 2.ARUN KARTHIK MOHAN VS. 1.M/S.K.VENKATESAN 2.S.ANBAZHAGAN | - | - |
| 12 | Madras High Court | Chennai | CS 95/2021 | P1-HATSUN AGRO PRODUCT LTD., VS. R1-MR.JITENDRA MANOHAR BALLADKAR, | 1.M/S.SURANA AND SURANA G.KALYAN JHABAKH | - | - |
| 13 | Madras High Court | Chennai | CS 97/2021 | P1-MR.GHANSHYAM HEMDEV VS. R1-BHARATHI RAJA | 1.K.HARISHANKAR 2.T.K.BHASKAR 3.SRINATH SRIDEVAN | - | - |
| 14 | Madras High Court | Chennai | CS 110/2021 | P1-SUN PHARMACEUTICAL INDUSTRIES LIMITED VS. R1-M/S LUMEN LIFE SCIENCES R-2 M/S NAVKAR LIFE | M/S.RAJESH 1.RAMANATHAN 2.S.SRIRAMAN 3.S.DIWAKAR VS | - | - |

Form 2**List of cases in which e-payment of Court fees was made during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registrati on | Date of e-payment of Court Fees |
|--------------|-------------------|-----------------|-----------------|---|--|------------------------------|--|
| | | | | SCIENCES | | | |
| 15 | Madras High Court | Chennai | CS 104/2021 | P1-INSPIRE FILMS PVRIVATE LTD VS. R1-VISION TIME PVT LTD., | 1.K.HARISHANKAR 2.T.K.BHASKAR 3.SRINATH SRIDEVAN | - | - |
| 16 | Madras High Court | Chennai | CS 100/2021 | P1-MR.R.PRABHAAKARAN VS. R1-MR.SANJAY JALAN R-2 MR.P.JAYAGOPAL | 1.G.S.VIVEKMANI 2.K.NITHYASHREE 3.V.SURENDER | - | - |
| 17 | Madras High Court | Chennai | CS 108/2021 | P1-M/S GE T AND D INDIA LIMITED VS. R1-TAMIL NADU TRASMISSION CORPORATION LTD., | 1.M/S ABISHEKJENASENAN 2.APARAJITHA VISHWANATH VS. 1.M/S.V.VISWANATHAN 2.S.R.SHANMUGADOSS | - | - |
| 18 | Madras High Court | Chennai | CS 101/2021 | P1-M/S SUN TV NETWORK LTD., VS. R1-M/S MADURAI KRISHNA NETWROK PRIVATE LIMITED | 1.M.SNEHA 2.M.A.VIMALMOHAN 3.V.DINESH RAJA | - | - |
| 19 | Madras High Court | Chennai | CS 111/2021 | P1-CADILA HEALTHCARE LTD VS. R1-MORPEN LABORATORIES LTD | 1.M/S.T.SAI KRISHNAN 2.BITIKA SHARMA 3.R.SARAVANAN 4.VRINDA PATHAK VS M/S.T.SAI KRISHNAN BITIKA SHARMA R.SARAVANAN | 16/03/2021 | 15/03/2021 |
| 20 | Madras High Court | Chennai | CS 122/2021 | P1-MRS.A.R.YASMEEN VS. R1-OWNERS AND PARTIES INTERESTED IN THE VESSEL M.T ARK PIONEER | M/S.S.VASUDEVAN K.KRISHNASWAMY R.VETRIVEL | 23/03/2021 | 23/03/2021 |

Form 3**List of cases in which Electronic Service of Process has taken place during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|--------------|-------------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1 | Madras High Court | Chennai | NIL | NIL | NIL | NIL | NIL |

Form 4**List of total no. of cases randomly allocated during the month of March 2021**

| Sr.No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|--------------|-------------------|-----------------|-------------------|------------------|------------------|---|
| 1 | Madras High Court | Chennai | Commercial | | Civil Suit | 625 |

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------------|-------------------|-----------------|-----------------|--|--|-----------------------------|--|
| 1 | Madras High Court | Chennai | CS 249/2014 | P1-HALONIX TECHNOLOGIES PVT.LTD. VS. R1-CEMA ELECTRIC LIGHTING PRODUCTS INDIA PVT. LTD. | 1.M/S.THRIYAMBAK J.KANNAN 2.PREETI MOHAN VS. 1.M/S.B.GIRIDHARA RAO 2.D.R.RAGHUNATH 3.P.J.SRI GANESH | 07/04/2014 | 03-02-2021 |
| 2 | Madras High Court | Chennai | CS 793/2014 | P1-M/S.INDIGO BUSINESS SERVICES (INDIA) PVT. LTD. P-2 MR.IRWIN BESANT RAJ VS. R1-M/S.FOCAL MERCHANDISING (INDIA) PVT. LTD R2-MR.TINIKORAH and 5 other Respondents | 1.M/S.GAUTAM S.RAMAN 2.MAITHREYI CANTHASWAMY 3.SHARMA GOKUL SUNDAR K.R VS. 1.M/S.SAI RAAJ ASSOCIATES 2.M/S.VIJAYAGANESH S. | 01/12/2014 | 03-02-2021 |
| 3 | Madras High Court | Chennai | CS 518/2016 | P1-M/S.GREEN MEDIA DESIGNS VS. R1-M/S.VIJAYA BHARGAVI R-2 M/S.REAL IMAGE MEDIA Technologies P Ltd., R-3 M/S.GEMINI COLOUR LABORATORY | 1.M/S.CHENNAI LAW ASSO 2.M.L.JOSEPH 3.K.SUBHASHINI SURESH VS. 1.M/S.AAV PARTNERS | 04/08/2016 | 03-02-2021 |
| 4 | Madras High Court | Chennai | CS 605/2013 | P1-M/S.NICO QUALITY PRODUCTS VS. R1-M/S. N.C. ARYA SNUFF AND CIGAR R-2 M/S. SAKTHI SNUFF CO R-3 M/S. ADINAYAGAN AGENCIES R-4 V.SHANKAR AMARNATH R-5 V.SREENIVASAN | 1.M/S.C.SEETHAPATHY 2.A.UMASHANKAR 3.S.P.ARTHI VS. 1.M/S.G.RAJAN 2.R.RAJARAJAN 3.R.DILLIKUMAR | 11/09/2013 | 03-03-2021 |
| 5 | Madras High Court | Chennai | CS 882/2013 | P1-M/S.N.C.ARYA SNUFF & CIGAR CO VS. R1-M/S.NICO QUALITY PRODUCTS, R-2 K.C.VIJAY R-3 ZNANAKANABADY R-4 ANURADHA | 1.M/S.G.RAJAN 2.R.RAJARAJAN 3.R.DILLI KUMAR VS. 1.M/S.P.R.RAMAN 2.C.SEETHAPATHY 3.A.UMASANKAR | 18/12/2013 | 03-03-2021 |
| 6 | Madras High Court | Chennai | CS 926/2017 | P1-RAJARATHNAM CONSTRUCTION(P)LTD VS. R1-M/S.GANAPATHY FUNDS R-2 J.S.SRINIVASAN R-3 JAYARAMAN SRINIVASAN R-4 VICHOR SUNDARAM JAYARAMAN R-5 THIYAGARAJAN NATARAJA R-6 NATARAJAN SRIDHAR | 1.M/S.P.CHANDRASEKAR 2.V.RAJKUMAR VS. 1.M/S.K.N.NATARAAJ 2.K.N.RUBAN 3.M/S.G.THYAGARAJAN | - | 03-03-2021 |
| 7 | Madras High Court | Chennai | CS 140/2019 | P1-NAPC LTD VS. R1-THE EXECUTIVE DIRECTOR Tamil nadu Road Infrastructure Development Corporation R-2 THE ENGINEER Tamil Nadu Road Infrastructure Development Corporation | 1.M/S.ANIRUDH KRISHNAN 2.ADARSH SUBRAMANIAN 3.SHIVA K. VS. 1.M/S.D.BALARAMAN 2.G.RAMANUJAM 3.B.SUDARSHAN | 14/02/2019 | 03-03-2021 |
| 8 | Madras High Court | Chennai | CS 9/2020 | P1-ZEE ENTERTAINMENT ENTERPRISES LTD VS. R1-SIVANESWARAN R2- ARAVIND SRIDHAR R-3 M/S.YASODHA FILMS | 1.M/S.KING AND PARTRIDGE VS. 1.M/S.S.KARTHIKEI BALAN 2.S.SHIVRAM LAKSHMIPRIYA 3.MUTHURAMALINGAM | 08/01/2020 | 03-03-2021 |
| 9 | Madras High Court | Chennai | CS 637/2009 | P1-INTEGRATED FINANCE COMPANY LTD VS. R1-KASTHURI RENGAM RAMANUJAM COTTON MILLS (P) LTD., R-2 KASTHURI RENGAM RAMANUJAM And 5 other Respondents | 1.M/S.VIJAYALAKSHMI RAJAGOPAL VS. 1.M/S.SARVABHAUMAN ASSOCIATES 2.M/S.SARVABHAUMAN ASSO 3.S.MUKUNTH | 27/07/2009 | 03-04-2021 |
| 10 | Madras High Court | Chennai | CS 319/2018 | P1-M/S SAKTHI ENERGY PVT.LTD VS. R1-M/S.IND BARATH THERMAL Power Ltd., | 1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG | 15/05/2018 | 03-04-2021 |

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------------|-------------------|-----------------|-----------------|--|---|-----------------------------|--|
| 11 | Madras High Court | Chennai | CS 321/2018 | P1-M/S.SP COAL RESOURCES P.LTD VS. M/S.IND BARATH THERMAL | 1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG | 15/05/2018 | 03-04-2021 |
| 12 | Madras High Court | Chennai | CS 924/2015 | P1-M/S.SUN TV NETWORK LTD. VS. R1-M/S.PARAMESWARA ART PRODUCTIONS R-2 SRI BALAJI VIDEOS | 1.M/S.M.SNEHA 2.MR.P.SURESH BABU 3.MR.M.A.VIMAL MOHAN VS. 1.M/S.RALPH V.MANO HAR 2.MAHENDAR BHANSALI | 27/11/2015 | 03-05-2021 |
| 13 | Madras High Court | Chennai | CS 921/2017 | P1-M/S.NOVEX COMMUNICATIONS Pvt. Ltd. VS. R1-GRT HOTELS AND RESORTS PVT.LTD R-2 HOTEL GRT GRAND CHENNAI | 1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND VS. 1.M/S.K.SENTHIL KUMAR 2.L.MUNISWAMY 3.A.MANIKANDAN | 28/11/2017 | 03-10-2021 |
| 14 | Madras High Court | Chennai | CS 357/2013 | P1-BETA DIE CASTING EQUIPMENT INC VS. R1-DEVAHI TOOLS | 1.M/S.S.ASHOK KUMAR 2.R.BHAGAWAT KRISHNA 3.R.MURUGAN VS. 1.M/S.P.MUNUSAMY | 07/06/2013 | 03-12-2021 |
| 15 | Madras High Court | Chennai | CS 915/2017 | P1-M/S SUN TV NETWORK LTD VS. R1-M/S MADURAI KRISHNA NETWORK PRIVATE LIMITED | 1.S.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY | 22/11/2017 | 03-12-2021 |
| 16 | Madras High Court | Chennai | CS 734/2009 | P1-M/S.PYRAMID SAIMIRA PRODUCTION LTD., VS. R1-M/S.SREE RAAM FILMS PVT LTD., | 1.MR.A.CHIDAMBARAM VS. 1.M/S.R.PRASAD 2.D.NAGESH BABU 3.R.RAMESH | 24/08/2009 | 16/03/2021 |
| 17 | Madras High Court | Chennai | CS 334/2016 | P1-LEGRANT FRANCE P-2 NOVATEUR ELECTRICAL AND Digital Systems Pvt.Ltd., VS. R1-ASWIN SEKAR R-2 SUBRAMANI And 12 other Respondents | 1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDHA MOHAN VS. 1.M/S.MURUGESH KASIVEL 2.A.RAJA MOHAMED | 17/06/2016 | 16/03/2021 |
| 18 | Madras High Court | Chennai | CS 187/2010 | P1-M/S.PEOPLE INFOCOM PVT LTD., VS. R1-M/S.AGI MUSIC SDN BHD R-2 UNISYS INFORSOLUTIONS PVT LTD. R-3 M/S.ECHO RECORDING COMPANY PVT LTD., | 1.M/S.K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BHASKAR VS. 1.M/S KRISHNA RAVINDRAN 2.K.VEERASIK KUMARAGIRI | 23/02/2010 | 18/03/2021 |
| 19 | Madras High Court | Chennai | CS 526/2019 | P1-AQUA PUMP INDUSTRIES P-2 AQUA SUB ENGINEERING VS. R1-ONKARPIT TECHNO PVT.LTD. | 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY | 04/09/2019 | 18/03/2021 |
| 20 | Madras High Court | Chennai | CS 754/2012 | P1-M/S. SAINT GOBAIN GLASS FRANCE P-2 M/S SANIT GOBAIN GLASS (INDIA) LTD. VS. R1-M/S CSG HOLDING COMPANY LTD., | 1.M/S.JACOB KURIAN 2.MADHAN BABU 3.NARAYAN PRASAD VS. 1.M/S. UMA SHANKAR 2.GOPAL TRIVEDI 3.R. UDAYA KUMAR | 27/11/2012 | 22/03/2021 |
| 21 | Madras High Court | Chennai | CS 2/2017 | P1-ARUN SURADHAN VS. R1-M/S.MPF STUDIOS R-2 ZHOHO CORPORATION PVT.LTD. | 1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND VS. 1.M/S.CPG.YOGANAND AND ASSOCIATES 2.CPG.YOGANAND 3.L.MARY PUSHPA RANI | 02/01/2017 | 22/03/2021 |
| 22 | Madras High Court | Chennai | CS 409/2019 | P1-SAINT-GOBAIN GLASS FRANCE VS. R1-HARSHA EXITO ENGINEERING (P) LTD | 1.M/S.SANJEEV KUMAR TIWARI 2.SAURABH ANAND 3.B.PRASHANT KUMAR VS. 1.M/S.K.BALASARAVANAN 2.K.KOTHANDAN . | 04/07/2019 | 22/03/2021 |

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------------|-------------------|-----------------|-----------------|---|---|-----------------------------|--|
| 23 | Madras High Court | Chennai | CS 591/2019 | P1-AKS JEWELLERY VS. R1-THE NEW INDIA ASSURANCE CO.LTD | 1.M/S.N.P.VIJAY KUMAR 2.R.PRADEEP VS. 1.M/S.S.R.SUNDAR 2.A.S.SUBRAMANIAN 3.P.SURESH SRINIVASN | 01/10/2019 | 22/03/2021 |
| 24 | Madras High Court | Chennai | CS 311/2020 | P1-LEENA MANIMEKALAI VS. R1-M/S.KUMUDAM PUBLICATIONS PVT. LTD. | 1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN VS. 1.M/S.R.AMIZHDHU 2.S.PARIMALA AMIZHDHU | 09/11/2020 | 22/03/2021 |
| 25 | Madras High Court | Chennai | CS 960/2015 | P1-MAHESH B.GOR AND ANOTHER P-2 S.KAMAKOTTI VS. R1-FAIRDEAL SUPPLIES LIMITED | 1.M/S.SIVALINGA KESAVAN 2.Y.RAJEEVI 3.D.MURUGAN VS. 1.M/S.K.VASUKI 2.J.KUMARAN | 17/12/2015 | 24/03/2021 |
| 26 | Madras High Court | Chennai | CS 751/2014 | P1-A SQUARE HOUSING DEVELOPMENT PVT LTD., VS. R1-LAKKNA HOUSING PVT LTD R-2 T.M.G.ASSOCIATES R-3 TULIA INFRASTRUCTURES PVT., LTD., R-4 AHMED AADHIL | 1.M/S.M.KAMALANATHAN 2.JANA GOVARTHANA MAHESWARAN 3.JANA NARAYANA VIGHNESHWARAN VS. 1.M/S.S.PARISUTHAM 2.M/S.DR.P.VASUDEVAN 3.D.SAIRAMKUMAR | 17/11/2014 | 25/03/2021 |
| 27 | Madras High Court | Chennai | CS 444/2017 | P1-M/S.THIRUVANNAMALAI POTHYS VS. R1-THE UNITED INDIA INSURANCE R-2 UNITED INDIA INSURANCE COMPANY Ltd., R-3 THE BANK OF BARODA | 1.M/S.M.SANTHANARAMAN 2.M.R.SIVAKUMAR VS. 1.M/S.NAGESWARAN & NARICHANIA 2.M/S.P.V.RAMACHANDRAN 3.V.SUNDARARAMAN | 14/06/2017 | 25/03/2021 |
| 28 | Madras High Court | Chennai | CS 802/2018 | P1-MATRIMONY.COM LTD VS. R1-TANISHA SYSTEMS PVT LTD | 1.M/S. ARUN C.MOHAN VS. 1.M/S. R. SATHISH KUMAR 2.R. GOPIKA 3.S. SAJAY | 29/11/2018 | 26/03/2021 |
| 29 | Madras High Court | Chennai | CS 395/2019 | P1-MATRIMONY.COM LTD VS. R1-PEOPLE INTERACTIVE PVT LTD | 1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S.KRISHNA AND SAURASTRI ASSOCIATES 2.M.ELAMPARITHY 3.S.HARISH | 01/07/2019 | 26/03/2021 |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|-----------------|-----------------|--|--|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| 1 | Madras High Court | Chennai | CS 260/2020 | P1- GHANSHYAM HEMDEV Vs R1-NARNE SRINIVASARAO | 1.M/S.K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BHASKAR Vs 1.M/S.R.SATHISH KUMAR 2.R.GOPIKA | 10-05-2020 | - | 03-02-2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 2 | Madras High Court | Chennai | CS 747/2017 | P1-A.RAJENDRAN Vs R1-THENANDAL STUDIOS LTD R2-N.RAMASAMY | 1.M/S.A.V.ARUN 2 P. RAJA 3.P.KUMANAN Vs 1.M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3.VISHNU MOHAN | 21/09/2017 | - | 04/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 3 | Madras High Court | Chennai | CS 252/2020 | P1-M/S.KALEESUWARI REFINERY PRIVATE LIMITED Vs R1-M/S.V MANJUNATHA AGRO TECH CO. | 1.M/S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI VS M/S.M.S.BHARATH K.PREMCHANDAR L.RAMPRASAD | 29/09/2020 | - | 04/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | - | - | - |
| 4 | Madras High Court | Chennai | CS 577/2019 | P1-SUN TV NETWORK LTD Vs R1-BHARAT SANCHAR NIGAM LTD. R2-MAHANAGAR TELEPHONE NIGAM LTD. And 40 others. | M/S.M.SNEHA Vs 1.M/S.A.M.VENKATAKRISHNAN 2.R.NITHIYANANDAN 3.M/S.IS AAC CHAMBERS | 24/09/2019 | - | 04/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 5 | Madras High Court | Chennai | CS 289/2002 | VARGHESE KURIAN Vs R1-AJMAL HASSAM R2-GOLDEN CINE CREATIONS R3-GEMINI INDUSTRIES | M/S.C.RAMESH | 26/04/2002 | - | 04/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|-----------------|-----------------|--|--|-----------------------------|--|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | | | | & IMAGING | | | | | | | | | |
| 6 | Madras High Court | Chennai | CS 433/2018 | M/S. APEX LABORATORIES PVT LTD Vs R1- GROWMAX MEDICARE PVT.LTD. R2- SAMSON LABORATORIES PVT LTD., | 1.M/S.R.SATHISH KUMAR 2.G.RAMJI 3.R. GOPIKA Vs 1.M/S.SMITHA MANU 2.S.MUTHUKUMAR | 02/07/2018 | - | 03-04-2021 | | DECREED | - | - | - |
| 7 | Madras High Court | Chennai | CS 222/2009 | P1-GOLDEN HARVEST SHIPPING SERVICES Vs R1- OWNERS AND PARTIES INTERESTED IN THE VESSEL MV SUPRAMAX | 1.M/S.S.VASUDEVAN 2.K.KRISHNASWAMY Vs 1.S.S.RAGHUNATHAN 2.C.J.SHYAM | 17/03/2009 | - | 05/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROM | - | - | - |
| 8 | Madras High Court | Chennai | CS 36/2020 | P1-SRI DHANALAKSHMI AMMAL TRUST Vs R1- M/S.VALLIMUTHU EDUCATIONAL TRUST | 1.M/S.AL.GANTHIMATHI 2.CT MURUGAPPAN 3.G.THANIGAIVEL Vs 1.M/S.N.RAJA SENTHOOR PANDIAN 2.B.BHUVANESWARI 3.C.SUBRAMANIAN | 29/01/2020 | - | 03-05-2021 | | DECREE IN TERMS OF MEMO OF COMPROM | - | - | - |
| 9 | Madras High Court | Chennai | CS 07/2021 | P1-SEVEN SCREEN STUDIO Vs R1- BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM | 1.M/S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI VS. 1.M/S.A.M.VENKATAKRISHNAN 2.T.PANDIYAN | 01-07-2021 | - | 03-08-2021 | | DISMISSED AS WITHDRAWAL | - | - | - |

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Contested commercial cases disposed during the month of March 2021

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|--------------|-------------------|----------|-------------|---|--|----------------------|---|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | LIMITED and 36 other Respondents | 3.R.NITHIYANANDAN | | | | | | | | |
| 10 | Madras High Court | Chennai | CS 972/2000 | P1-VELLAICHAMY VS. R1-MARSAI CINI ARTS | 1.M/S.J.FRANKLIN 2.C.MAYILVAHANA RAJENDRAN | 12-11-2000 | - | 03-08-2021 | | DISMISSED | - | - | - |
| 11 | Madras High Court | Chennai | CS 294/2002 | P1-ASIANET COMMUNICATION LTD., VS. R1-KAIRALI CHANNEL R2-PRESIDENT MOVIES, REP. BY P.D.ABRAHAM | 1.M/S.PERUMBULAVIL RADHAKRISHNAN 2.N.RAMESH VS. 1.M/S.R.VAIGAI 2.ANNA MATHEW 3.M/S.S.SUBBULAKSHMI | 29/04/2002 | - | 03-09-2021 | | DISMISSED | - | - | - |
| 12 | Madras High Court | Chennai | CS 181/2003 | P1-AUSTRN REED LTD ENGLAND VS. R1-SUNTEX GARMENTS R2-RAM CHAND TIWARI R-3 RAJESH TIWARI R-4 SANJAY TIWARI | 1.M/S DANIEL 2.GLADYS DANIEL VS. 1.M/S.A.A.MOHAN 2.BRINDA MOHAN 3.K.MUKUNTHAN | 03-03-2003 | - | 03-09-2021 | | DISMISSED | - | - | - |
| 13 | Madras High Court | Chennai | CS 344/2005 | P1-K. LOGANATHAN VS. R1-S.S. CHAKKARAVATHY | 1.RUGAN AND ARYA | 04-11-2005 | - | 03-09-2021 | | DISMISSED | - | - | - |
| 14 | Madras High Court | Chennai | CS 524/2005 | P1-M/S INCENSE CREATORS VS. R1-M/S SAIRAM AGARBATHI CO., | 1.M/S.V.VEERARAGHAVAN | 17/06/2005 | - | 03-09-2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 15 | Madras High Court | Chennai | CS 838/2001 | P1-G.R.RAJU, PROP., VS. R1-1.B.LOGANATHAN, PROP., R-2 B.BALAJI | 1.MR.C.RAMESH 2.K.HARISHANKAR VS. 1.M/S KAUSHIK AGARWAL | 10-12-2001 | - | 03-10-2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |

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|--------------|-------------------|----------|-------------|---|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | R-3 SAMY ENTERTAINMENT R-4 CINECHANNEL AND NEWS UNIT R-5SHEMAROO VIDEO LTD., | | | | | | | | | |
| 16 | Madras High Court | Chennai | CS 957/2003 | P1-K.G.MOHAN P-2 M/S LONDON CINE CREATIONS LTD VS. R1-Y.GEE MAHENDRAN R-2 M/S GEE T.V.ENTERTAINMENT LTD | 1.M/S S.THANKA SIVAM 2.T.UMASIVAN VS. 1.M/S.R.SUBRAMANIAN 2. HEMALATHA 3.N.RAJKUMAR | 18/12/2003 | - | 03-10-2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 17 | Madras High Court | Chennai | CS 486/2016 | P1-M/S.JUST WATER (TZ) LTD VS. R1-CANADIAN CRYSTALLINE WATER R-2 M/S.SHIVSU CANADIAN CLEAR Waters Limited | 1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAK VS. 1.M/S.C.SEETHAPATHY 2.A.UMASANKAR 3.S.P.ARTHI | 28/07/2016 | - | 03-10-2021 | | DISMISSED | - | - | - |
| 18 | Madras High Court | Chennai | CS 541/2018 | P1-MR. JEEVA., VS. R1-TAMIL FILM PRODUCER COUNCIL., R2-TAMIL FILM PRODUCER TRADETRUST and 6 other Respondents | 1.M/S.WARAON AND SAIRAMS 2.D.SARASWATHY VS. 1.MR.T.M.PAPPIAH 2.S.A.RAJKANNU 3.S.JAYAKUMAR | 19/07/2018 | - | 03-10-2021 | | DECREED | - | - | - |
| 19 | Madras High Court | Chennai | CS 735/2002 | P1-ROCA BATHROOM PRODUCTS PVT.LTD | 1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. | 10-08-2002 | - | 03-11-2021 | | DECREED | - | - | - |

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|--------------|-------------------|----------|-------------|--|---|----------------------|---|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | VS. R1-SRI RAM AND CO. AND ANOTHER R-2 AARTHI HARDWARES | 1.V.MANISEKARAN 2.K.SENTHIL 3.V.JIYA BAI | | | | | | | | |
| 20 | Madras High Court | Chennai | CS 45/2002 | P1-M/S.SEA UTENSILI DIAMANTATI VS. R1-SEA DIAMOND TOOLS | 1.M/S.V.PRAKASH 2.RAMAPRIYA 3.P.CHANDRASEKARAN VS. 1.M/S MENON GOKLANEY ASSO | 02-04-2002 | - | 03-11-2021 | | DISPOSED OF | - | - | - |
| 21 | Madras High Court | Chennai | CS 90/2002 | P1-SURYA TV.,A UNIT OF SUN TV LTD. VS. R1-ASIANET COMMUNICATIONS LTD. R2-M/S.J.K.PRODUCTIONS | 1.M/S.Y.ANIL KUMAR VS. 1.M/S PERUMBULAVIL RADHAKRISHNAN | 19/02/2002 | - | 03-11-2021 | | DISMISSED | - | - | - |
| 22 | Madras High Court | Chennai | CS 288/2002 | P1-K.ALAVANDAR, VS. R1-MARY FRANCIS R-2 M/S.PRASAD COLOUR LABORATORY | 1.M/S.C.RAMESH | 26/04/2002 | - | 03-11-2021 | | DISMISSED | - | - | - |
| 23 | Madras High Court | Chennai | CS 151/2013 | P1-MR.A.D.PADMASINGH ISAAC P-2 M/S. AACHI MASALA FOODS P.LTD VS. R1-AACHI AAPPAKADAI CHETTINAD | 1.M/S. DANIEL AND GLADYS VS. 1.MR.J.RAVIKUMAR | 03-06-2013 | - | 03-11-2021 | | DISPOSED OF | - | - | - |

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|--------------|-------------------|-----------------|-----------------|---|---|-----------------------------|--|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| 24 | Madras High Court | Chennai | CS 278/2020 | P1- A.D.PADMASINGH ISAAC P-2 M/S.AACHI MASALA FOODS PVT. LTD. VS. R1-D.RAJA SINGH | 1.M/S.C.DANIEL 2.GLADYS DANIEL VS. 1.M/S.G.RAMDAS 2.V.SUBRAMANI 3.G.KARTHY | 14/10/2020 | - | 03-12-2021 | | DECREED | - | - | - |
| 25 | Madras High Court | Chennai | CS 418/2020 | P1- A.D.PADMASINGH ISSAC P-2 M/S.AACHI MASALA FOODS PVT. LTD. VS. R1-D.RAJA SINGH | 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY VS. 1.MR.V.SUBRAMANI 2.M/S.G.RAMDAS 3.V.SUBRAMANI | 31/12/2020 | - | 03-12-2021 | | DECREED | - | - | - |
| 26 | Madras High Court | Chennai | CS 880/2003 | P1-MINAKSHI FAMIL TRUST VS. R1-MR K.AR.PRAPHAKAR RAAJ R-2 A.R.K.PUBLICATION | 1.M/S S.K.SRINIVASAN 2.K.HARISH 3.S.G.RAMESH VS. 1.M/S.K.S.KUMAR 2.K.M.VALSALA 3.C.ANANDARAMANI | 25/11/2003 | - | 15/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 27 | Madras High Court | Chennai | CS 918/2003 | P1- G.THIRUMOORTHY VS. R1-SHRI KAVIYANI COVERING MAALIGA | 1.M/S A.A.MOHAN 2.BRINDA MOHAN 3.K.MUGUNTHAN & R.SATISH KUMAR VS. 1.M/S.S.NAGAMUTHU 2.G.SAN KARAN 3.S.VIJAYAN | 12-10-2003 | - | 15/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 28 | Madras High Court | Chennai | CS 21/2021 | P1-ADVENTNET INC., P2- ZOHO CORPORATION PVT. LTD. VS. R1-YOGENDER SINGH | 1.M/S.N.NITHIANANDAM 2.DEVI.N 3.A.JAYARAMAN | 29/01/2021 | - | 15/03/2021 | | DECREED | - | - | - |
| 29 | Madras | Chennai | CS | P1-CHAYA | 1.M/S.S.THIRUVENKATASWA | 13/10/20 | - | 15/03/20 | | DISMISSED | - | - | - |

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|--------------|-------------------|----------|-------------|---|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| | High Court | | 775/2000 | INDUSTRIES LTD. VS. R1- M/S.OWNERS AND PARTIES 2 OTHERS, INTERESTED IN THE VESSEL M.V.WAADHEE STAR | MY 2.C.V.VIJAYAN VS. 1.M/S.V.KARTHIKEYAN | 00 | | 21 | | FOR NON-PROSECUTION | | | |
| 30 | Madras High Court | Chennai | CS 867/2000 | P1-M/S. GOLDEN DRAGON VS. R1- GOLDEN FOODS INDUS | 1.M/S.M.BALASUBRAMANIAN 2.K.B.ARUL 3.J.FRANKLIN VS. 1.MR.S.V.K.THAMBI | 16/11/2000 | - | 15/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 31 | Madras High Court | Chennai | CS 554/2002 | P1-M/S.TETCO INTERNATIONAL VS. R1- M/S.THIRUVATHIRA FILMS R2-.PRASAD FILM LABORATORIES R3-DHARSANA KENDRA PVT.LTD., | 1.M/S.P.S.RAMAN 2.P.R.RAMAN 3.C.SEETHAPATHY VS. 1.M/S.R.SARGUNA RAJ 2.C.RAJAN FOR D1 3.K.ETHIRAJ | 16/08/2002 | - | 15/03/2021 | | DISMISSED AS SETTLED OUT OF COURT | - | - | - |
| 32 | Madras High Court | Chennai | CS 173/2020 | P1-M/S. KALEESUWARI REFINERY PRIVATE LIMITED, REP.BY ITS MANAGER(LEGAL) MR.A.SARAVANAN VS. R1-M/S AMMAN TRADER | 1.M/S VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR, 3.A.MURALI VS. 1.MR.R.SATHISH KUMAR 2.M/S.G.RAMJI | 29/07/2020 | - | 16/03/2021 | | DECREED | - | - | - |
| 33 | Madras High Court | Chennai | CS 925/2002 | P1-M/S.GNANAM COTTAGE INDUSTRIES VS. R1- | 1.M/S A.R.SHAMSUDEEN 2.M/S. WARAON AND SAI RAMS VS. 1.M/S. | 20/12/2002 | - | 16/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |

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| <u>Sr.No</u> | <u>Court</u> | <u>District</u> | <u>Case No.</u> | <u>Petitioner Name Vs. Respondent Name</u> | <u>Advocate</u> | <u>Date of Registration</u> | <u>Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No)</u> | <u>Date of Decision</u> | <u>Days for disposal</u> | <u>Nature of Disposal (Contested/Settled)</u> | <u>Date of execution of decree</u> | <u>Number of days for execution of decree from date of decision</u> | <u>Act Section</u> |
|--------------|-------------------|-----------------|-----------------|--|---|-----------------------------|--|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | | | | B.VENKATESWARA RAO | M.S.KANDASAAMI 2.M.S.K.RAJASEKARAN 3.N.SHANMUGA SELVAM | | | | | | | | |
| 34 | Madras High Court | Chennai | CS 854/2003 | P1-MR KAILASHMULL DAGAR P-2 MR GAURAV DAGAR VS. R1-M/S VAIDYA PATWARADHAN | 1.M/S A.PRABHAKARA REDDY 2.N. DEVI 3.SUNITHA .K | 17/11/2003 | - | 16/03/2021 | | DISMISSED | - | - | - |
| 35 | Madras High Court | Chennai | CS 399/2005 | P1-SREE DEVI VIDEO CORPORATION VS. R1-MR M.V.JAYAPRAKASH R2- M/S GEMINI COLOUR LOBORATORY R3-M/S VIJAYA COLOUR LABORATORY R4-M/S PRASAD FILM LABORATORIES R-5 M/S A.V.M.CINE LAB | 1.MR.K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BHASKAR VS. 1.M/S.AVK.EZHILMANI 2.M/S.PL.NARAYANAN I.SIVAKAMI, 3.P.SURESH | 26/04/2005 | - | 16/03/2021 | | DISMISSED | - | - | - |
| 36 | Madras High Court | Chennai | CS 414/2005 | P1-M/S WEST TOP INVESTMENTS (I) PVT., LTD., VS. R1-A.N.SUBBIAH PROP., R-2 M/S PRASAD FILM LAB | 1.M/S.K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BHASKAR VS.. 1.M/S.WARAON & SAIRAM | 26/04/2005 | - | 16/03/2021 | | DISMISSED | - | - | - |
| 37 | Madras High | Chennai | CS 271/2019 | P1-M/S.SUN TV NETWORK LTD VS. | 1.M/S.M.SNEHA 2.MR. M.A. VIMAL MOHAN 3.MR. V. | 04-11-2019 | - | 16/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |

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|--------------|-------------------|----------|-------------|---|---|----------------------|---|------------------|-------------------|--|-----------------------------|--|-------------|
| | Court | | | R1-BHARATH SANCHAR NIGAM LTD R-2 MAHANAGAR TELEPHONE NIGAM LTD R-3 BHARTI AIRTEL LTD And 39 other Respondents | DINESH RAJA VS. 1.M/S.A.M.VENKATAKRISHNAN 2.T.PANDIYAN 3.PRAHALAD BHAT 4.R. NITHIYANANDAN | | | | | | | | |
| 38 | Madras High Court | Chennai | CS 230/2020 | P1- R.KRISHNAMURTHY AND CO. VS. R1-RMD KWIKFORM INDIA PVT.LTD R-2 THE CHIEF MANAGER/ ASST. GENERAL MANAGER R-3 HDFC BANK LTD. | 1.M/S.A.SURESH SELVAKUMAR 2.D.MURTHY VS. 1.M/S.S.PANDURANGAN 2.S.MOHAN 3.M.MOHIDEEN PITCHAI | 15/09/2020 | - | 17/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 39 | Madras High Court | Chennai | CS 610/2002 | P1- L.B.THIYAGARAJAN VS. R1-M/S.ASTOR TECHNOLOGIES, R-2 VASUDEVAN R-3 K.RAVI | 1.M/S.A.PRABHAKARA REDDY 2.T.K.RAJASEKARAN VS. 1.A.A.MOHAN 2.BRINDAMOHAN 3.K.MUGUNTHAN 4.R.SATISH KUMAR | 20/08/2002 | - | 17/03/2021 | | DISMISSED | - | - | - |
| 40 | Madras High Court | Chennai | CS 760/2005 | P1-M/S WYTRO MEDIEX (P) LTD., VS. R1-MRS MEHALA RANJ | 1.M/S.SAI BHARATH AND ILAN | 25/08/2005 | - | 17/03/2021 | | DISMISSED | - | - | - |
| 41 | Madras High Court | Chennai | CS 803/2005 | P1-M/S DHARMAPURI ROLLER FLOUR | 1.M/S.K.RAJASEKARAN 2.N.S.BALACHANDER 3.S.RAJENI RAMADOSS | 09-10-2005 | - | 17/03/2021 | | DISMISSED | - | - | - |

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|--------------|-------------------|----------|--------------|---|--|----------------------|---|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | MILLS AMANIREDDIHALLI VILLAGE VS. R1-M/S RADHAKRISHNA FLOUR MILLING | | | | | | | | | |
| 42 | Madras High Court | Chennai | CS 1027/2005 | P1- S.JAGGANNATHAN VS. R1-RAJ VIDEO VISION R-2 VIJAYA PRODUCTIONS PVT,LTD., | 1.M/S.RUGAN AND ARYA VS. 1.K.HARISHANKAR,SRINATH SRIDEVAN 2.T.K.BHASKAR | 12-07-2005 | - | 17/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 43 | Madras High Court | Chennai | CS 864/2013 | P1-INTERNATIONAL FOODSTUFFS CO. LLC, VS. R1-ICEBERG WALNUT FOODS INDIA PVT LTD., | 1.M/S.IYER AND THOMAS 2.H.KARTHIK SESHADRI 3.ELIZABETH SESHADRI VS. 1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.A.SWAMINATHAN | 13/12/2013 | - | 17/03/2021 | | DECREED | - | - | - |
| 44 | Madras High Court | Chennai | CS 435/2017 | P1-N.SAIRAM VS. R1-C.H.VAMSY KRISHNA SRINIVAS R-2 KAUSHAL KOSHORE R-3 R.P.BALA R-4 M/S.REAL IMAGE TECHNOLOGY PVT. Ltd. R-5 THE PRESIDENT M/s.Film & Television Producers, Guild of South of India | 1.M/S.P.MOHANRAJ VS. 1.M/S.R.VEERAMANI 2.V.S.ESWARAN 3.K.SARAVANAN | 13/06/2017 | - | 17/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |

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|--------------|-------------------|-----------------|-----------------|---|---|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| 45 | Madras High Court | Chennai | CS 165/2020 | P1-ACROSS FILMS LLP VS. R1-TWO MOVIEBUFFS LLP R-2 ZEE 5 | 1.M/S.ABITHA BANU 2.K.PRADEEP RAJ 3.SYED DATHA JAFFAR HAMED VS. 1.M/S.RAJESH RAMANATHAN 2.S.SRIRAMAN 3.S.DIWAKAR | 22/07/2020 | - | 17/03/2021 | | DISMISSED | - | - | - |
| 46 | Madras High Court | Chennai | CS 338/2003 | P1-T.SOLAISAMY PROP. VS. R1-M/S ESWARI LABORATORIES LTD., | 1.M/S.RAHUL BALAJI 2.S.BALACHANDRAN | 04-11-2003 | - | 18/03/2021 | | DISMISSED | - | - | - |
| 47 | Madras High Court | Chennai | CS 962/2003 | P1-SUN TV LTD., VS. R1-M/S HATHWAY CABLE OF DATA CUM (P) LTD., | 1.M/S J.RAVINDRAN VS. 1.MR.M.SUNDAR, J.VISKANTHAN, 2.K.VENKATESAN | 29/12/2003 | - | 18/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 48 | Madras High Court | Chennai | CS 87/2002 | P1-1.M/S.BHARANI SILK CENTRE, P-2 2.N.NALLATHAMBI P-3 3.K.S.SHANMUGHA SUNDARAN P-4 4.K.S.MAHALINGAM P-5 5.K.S.MAHADEVAN VS. R1-M/S.BHARANI SILKS AND READY MADES, COIMBATORE | 1.M/S.MOHAN PARASARAN 2.SATISH PARASARAN VS. 1.M/S N.ISHTIAQ AHMED 2.A.MD.ASGHAR ALI | 11-06-2001 | - | 18/03/2021 | | DISMISSED | - | - | - |
| 49 | Madras High Court | Chennai | CS 177/2005 | P1-M/S. MOHAMED ABOOBACKER CHANK LUNGI LTD., | 1.M/S. APR. ASSOCIATES VS. 1.M/S.C.KAITHAMALAI KUMARAN 2.G.RAMJI | 24/02/2005 | - | 18/03/2021 | | DISMISSED AS SETTLED OUT OF COURT | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|----------|-------------|--|--|----------------------|---|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | VS. R1-M/S. RAJVIJAY TEXTILES | | | | | | | | | |
| 50 | Madras High Court | Chennai | CS 372/2005 | P1-BUCHAPALLI SUBBA REDDY VS. R1-M/S. V. CREATIONS R-2 DEVI SRI PRASAD | 1.M/S. C.RAMESH 2.N.ARUL KUMAR VS. 1.M/S. K.BHAVATHARANI 2.P.JEROME PUSHPARAJ | 20/04/2005 | - | 18/03/2021 | | DISMISSED AS SETTLED OUT OF COURT | - | - | - |
| 51 | Madras High Court | Chennai | CS 983/2005 | P1-A. MOHAN ALSE VS. R1-M/S. SIRI VENKATESHWARA PRODUCTIONS PVT. LTD., R-2 GEETHA ARTS | 1.M/S.C.RAMESH 2.N.ARULKUMAR VS. 1.P.R.ARAMAN 2.C.SEETHAPATHY 3.A.UMASHANKAR 4.V.P.RAMAN | 21/11/2005 | - | 18/03/2021 | | DISMISSED AS INFRACTUOUS | - | - | - |
| 52 | Madras High Court | Chennai | CS 581/2016 | P1- A.D.PADMASINGH ISAAC P-2 M/S.AACTHI MASALA FOODS PVT. Ltd. VS R1-M/S.MADURAI ACHI FOODS Cottage Industries. | 1.M/S.C.DANIEL AND GLADYS DANIEL VS. 1.M/S.S.EZHIL RAJ | 23/08/2016 | - | 19/03/2021 | | DECREED | - | - | - |
| 53 | Madras High Court | Chennai | CS 349/2020 | P1-ANGEL CHRISTIAN CHARITABLE FOUNDATION INDIA VS. R1-EVANS FRANCIS R-2 GOD TV MOBILE NETWORK LLP R-3 AFFORDABLE | 1.M/S.K.PREMCHANDAR 2.L.RAMPASAD 3.N.C.VISHAL VS. 1.M/S.R.RANGARAJAN 2.REKHA SURESH M.P. 3.V.VINOTHKUMAR | 12-02-2020 | - | 19/03/2021 | | DISMISSED AS SETTLED OUT OF COURT | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|----------|-------------|---|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | CHRISTIAN APP DEVELOPERS | | | | | | | | | |
| 54 | Madras High Court | Chennai | CS 274/2002 | P1-1.SUDHA VIJAYAKUMAR P-2 K.VIJAYAKUMAR VS. R1-1.S.VIJAYAN @ RAMAKRISHNAN PUBLISH & EDITOR OF IDHAYAKKANI R2-R-2 2.V.S.SHANMUGA RAMASUBRA - MANIAN,PRINTER,ID HAYAKKANI. | 1.M/S.M.SRIRAM VS. 1.MR.S.KRISHNASAMY | 24/04/2002 | - | 19/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 55 | Madras High Court | Chennai | CS 418/2019 | P1- M/S.MATRIMONY.COM.LTD VS. R1-AYESHA JAIN | 1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN 4.R.PRASHANTHI | 07-11-2019 | - | 19/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 56 | Madras High Court | Chennai | CS 316/2019 | P1-C.P.SUNIL RAJ VS. R1- M/S.COMMON MAN PRESENTS R-2 WHOLE WIDE WORLD FILMS R-3 SURABI FILMS | 1.M/S.KUMARPAL R CHOPRA VS. 1.MR.VIJAYAN SUBRAMANIAN 2.M/S.P.B.SURESH BABU 3.M.JEMILA ANTONY | 27/04/2019 | - | 19/03/2021 | | DECREED | - | - | - |
| 57 | Madras High Court | Chennai | CS 23/2019 | P1-SUN TV NETWORK LTD Vs R1-BHARAT SSANCHAR NIGAM LTD R-2 MAHANAGAR | 1.M/S. SNEHA M. 2.M.A. VIMAL MOHAN 3.V. DINESH RAJA VS. 1.M/S.K.VENKATESAN 2.PRAHALAD BHAT 3.M/S.MOHANDASS M.P. | 01-07-2019 | - | 22/03/2021 | | DISMISSED | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|----------|-------------|---|---|----------------------|---|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | TELEPHONE NIGAM LTD R-3 BHARTI AIRTEL LTD and 39 other Respondents | 4.M/S.A.M.VENKATAKRISHNAN | | | | | | | | |
| 58 | Madras High Court | Chennai | CS 703/2001 | P1-M/S.AVANTEC MEDICAL SYSTEM PVT.LTD., VS. R1-1.AVANTCARE MEDICAL EQUIPMENTS PVT.LTD., R-2 2.K.VIJAYASANKARAJA R-3 T.SURESH KUMAR R4-S.EASWARI | 1.MR ETHIRAJULU 2.R.GOVINDARAJ 3.PITTY PARTHA SARATHY VS. 1.M/S.P.SANKARAN 2.R.SARAVANAKUMAR 3.E.VEDABAGATH SINGH | 09-05-2001 | - | 22/03/2021 | | DISMISSED AS INFRACTUOUS | - | - | - |
| 59 | Madras High Court | Chennai | CS 282/2002 | P1-INTEL CORPORATION, REP. BY ITS CONSTITUTED ATTORNEY ANGELICKA SHANKAR VS. R1-1.S.RAMANAN, DIRECTOR, R-2 INTEL TOOLS & DIESELS PVT LTD | 1.M/S.A.A.MOHAN VS. 1.MR.T.P.KATHIRAVAN | 25/04/2002 | - | 22/03/2021 | | DISMISSED | - | - | - |
| 60 | Madras High Court | Chennai | CS 602/2002 | P1-HANDY INSTANT FOODS VS. R1-1.NATURE'S CARE R-2 2.ABEL NUTRACEUTICALS | 1.MR.C.DANIEL 2.GLADYS DANIEL | 21/08/2002 | - | 22/03/2021 | | DISMISSED | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|----------|-------------|---|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 61 | Madras High Court | Chennai | CS 750/2002 | P1-CHINNASWAMI, PROP., M/S. ASSAM TEA CORPN VS. R1-1.M/S. BALAJI CONSUMER PRODUCTS OF INDIA R2-R2 M/S. BELL CONSUMER CARE (INDIA) LTD R3-M/S. BELL CONSUMER CARE INDIA LTD. | 1.M/S. RAHUL BALAJI 2.S. BALACHANDRAN VS. 1.A. PRABHAKARA REDDY 2.H. RAJAN 3.N. DEVI | 21/10/2002 | - | 22/03/2021 | | DISMISSED | - | - | - |
| 62 | Madras High Court | Chennai | CS 182/2014 | P1-M/S. SIVANESAN & CO VS. R1-M/S. KANCHAN HOME APPLIANCES R-2 RAJENDRA INDUSTRIES R-3 RISHABH HOME APPLIANCES | 1.M/S. R. RAJESH VS. 1.M/S. ASHOK KUMAR J. DAGA | 14/03/2014 | - | 22/03/2021 | | DISMISSED | - | - | - |
| 63 | Madras High Court | Chennai | CS 966/2015 | P1-M/S. STORYTRAILS INDIA PVT. LTD. VS. R1-M/S. MARVELLOUS INDIA TOURS & Travels a Proprietorship firm | 1.M/S. RAJ JHABAKH 2. VIJEYKUMAR SUBRAMANIAN | 22/12/2015 | - | 22/03/2021 | | DISMISSED AS SETTLED OUT OF COURT | - | - | - |
| 64 | Madras High Court | Chennai | CS 660/2005 | P1-M/S DEVI PESTICIDES PVT., | 1.M/S. K. RAJASEKARAN 2.S. BALACHANDRAN | 29/07/2005 | - | 23/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|----------|-------------|--|---|----------------------|---|------------------|-------------------|--|-----------------------------|--|-------------|
| | Court | | | LTD. VS. R1-M/S KRUSHAK UNNATI CHEMICALS AND FERTILIZERS | 3.N.SHANMUGASELVAM 4.S.RAJENI RAMADOSS VS. 1.M/S.K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BHASKAR | | | | | | | | |
| 65 | Madras High Court | Chennai | CS 661/2005 | P1-M/S DEVI PESTICIDES PVT., LTD. VS. R1-M/S GUJARAT MINERALS, | 1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.N.SHANMUGASELVAM . | 29/07/2005 | - | 23/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 66 | Madras High Court | Chennai | CS 263/2016 | P1-HBN NETWORK PVT.LTD. VS. R1-RP TELEBUY SKYSHOP PVT. LTD. | 1.M/S.GOVIND CHANDRASEKHAR 2.SHARATH CHANDRAN VS. 1.M/S.DASS & VISWA ASSO 2.T.AROKIA DASS 3.S.VISWANATHAN | 27/04/2016 | - | 23/03/2021 | | DECREED | - | - | - |
| 67 | Madras High Court | Chennai | CS 948/2003 | P1-M/S PRIME PLAST A PARTNER SHIP VS. R1-M/S PRIME TELE EXTRUSIOUS LTD R2- M/S PANDIYAN STEELS | 1.M/S.K.MAHESH, V.JAGANNATHAN VS. 1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.A.SWAMINATHAN | 15/12/2003 | - | 23/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |
| 68 | Madras High Court | Chennai | CS 342/2002 | P1-VIJAYA NAHAR PROP., VS. R1-1.M/S.MEENAKSHI IMPEX R-2 RAJA ENTERPRISES R-3 KANTHILAL JAIN R-4M/S.RAFILL INDO TRADING CO. R5- | 1.M/S.SURANA AND SURANA VS. 1.M/S.A.S.KAILASAM & ASSOCIATES | 21/05/2002 | - | 24/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|-----------------|-----------------|---|---|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | | | | SHANTILAL R6-M/S.SHANTILAL AND CO. | | | | | | | | | |
| 69 | Madras High Court | Chennai | CS 937/2003 | P1-M/S MC DOWELL & COMPANY LTD., VS. R1-SOUTHERN AGRIFURANCE INDUSTIES LTD., | 1.M/S SATISH PARASARAN 2.R.PARTHASARATHY&RAHUL BALAJI VS. 1.M/S. J.VISWANATHAN 2.K.VENKATESAN | 12-10-2003 | - | 24/03/2021 | | WITHDRAWN DISMISSED | - | - | - |
| 70 | Madras High Court | Chennai | CS 999/2001 | P1-ASIANET COMMUNICATIONS LTD., VS. R1-1.SURYA TV., R-2 2.NANDANA FILMS R-3 3.M/S.SUPER INTERNATIONAL | 1.M/S.PERUMBULAVIL RADHAKRISHNAN | 19/12/2001 | - | 25/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 71 | Madras High Court | Chennai | CS 1009/2001 | P1-APEX LABORATORIES LTD. VS. R1-M/S.GLEAM PHARMACEUTICALS PVT.LTD. | 1.M/S.R.SATHISH KUMAR | 24/12/2001 | - | 25/03/2021 | | DISMISSED WITH LIBERTY | - | - | - |
| 72 | Madras High Court | Chennai | CS 213/2005 | P1-MR K.P.RAVICHANDRAN VS. R1-MODERN CINEMA R-2 MESSERS GEMINI COLOUR LABORATO R-3 M/S VIJAYA COLOUR LABORATORY R-4 M/S PRASAD FILM | 1.C.RAMESH 2.K.HARISHANKAR 3.M/S. U.ANBUMANI VS. 1.AV.K.EZHILMANI 2.M/S.P.L.NARAYANAN 3.I.SIVAKAMI 4.P.SURESH | 03-03-2005 | - | 25/03/2021 | | DISMISSED FOR NON-PROSECUTION | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|-----------------|-----------------|---|--|-----------------------------|--|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | | | | LABORTORIES R-5 MR R.V.MANI | | | | | | | | | |
| 73 | Madras High Court | Chennai | CS 341/2020 | P1- M/S.KALEESUWARI REFINERY PRIVATE LIMITED VS. R1- M/S.AADHAV FOOD CORPORATION | 1.M/S VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI VS. 1.M/S.S.SIVARAJ 2.P.M.VATSALA | 12-01-2020 | - | 26/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | - | - | - |
| 74 | Madras High Court | Chennai | CS 901/2001 | P1-1.CASTROL LTD., Vs. R1-MARVEL PETROLEUM, | 1.M/S.P.S.RAMAN | 18/10/2001 | - | 29/03/2021 | | DISMISSED | - | - | - |
| 75 | Madras High Court | Chennai | CS 664/2005 | P1-DURAI INDUSTRIAL WORKS P-2 D.NATARAJ VS. R1-DURAI ENGINEERING PRODUCTS R-2 D.NARAYANASWAMY | 1.MR.V.NATARAJ 2.M/S.A.A.MOHAN 3.BRINDA MOHAN VS. 1.M/S.M.SURESH 2.S.M.MURALI DHARAN | 29/07/2005 | - | 30/03/2021 | | DISMISSED AS WITHDRAWN | - | - | - |
| 76 | Madras High Court | Chennai | CS 648/2014 | P1-M/S.LIFESTYLE INTERNATIONAL PVT.LTD. VS. R1-M/S.KHADIM INDIA LTD. | 1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S.S.MANJULA 2.M.MOHANKUMAR 3.M.POORNIMA | 10-10-2014 | - | 30/03/2021 | | DISMISSED AS WITHDRAWAL | - | - | - |
| 77 | Madras High Court | Chennai | CS 65/2021 | P1-RIJO STIBY VS. R1-M/S SAREGAMA INDIA LTD | 1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN VS. 1.M/S.ABISHEK JENASENAN 2.APARAJITHA VISHWANATH | 19/02/2021 | - | 30/03/2021 | | DISMISSED AS SETTLED OUT OF COURT | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|----------|-------------|--|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 78 | Madras High Court | Chennai | CS 106/2011 | P1-DR.S.VIJAYA BHARATI (DECD.) P-2 DR.MIRA T.SUNDARA RAJAN VS. R1-MR.T.S.RAMALINGAM R-2 NARMADHA PATHIPAGAM | 1.M/S.M.S.BHARATH 2.K.PREMCHANDAR 3.GOWRI TIRUMURTI VS. 1.M/S.R.S.RAVEENDHREN | 02-10-2011 | - | 30/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | - | - | - |
| 79 | Madras High Court | Chennai | CS 192/2019 | P1-BAHWAN CYBER TEK PVT LTD VS. R1-APTIVAA CONSULTING SOLUTIONS PVT LTD R-2 ASYMMETRIX SOLUTIONS PVT LTD R-3 DINESH CHOUDHARY R-4 VINOY NAMBIAR PADMANABHAN R-5 AMAN SINHA | 1.M/S. ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.S. KAUSHIK RAMASWAMY VS. 1.M/S.THRIYAMBAK J KANNAN 2.ROHAN CHERIYAN 3.ARUSHI NARESH HEGDE | 03-12-2019 | - | 30/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | - | - | - |
| 80 | Madras High Court | Chennai | CS 580/2018 | P1-M/S. BAHWAN CYBER TEK PVT LTD. VS. R1-DINESH CHAUDHARY, R-2 MR. VINOY NAMBIAR PADMANABHAN. R-3 ASYMMETRIX SOLUTIONS PVT LTD., R-4 ALPHADELTA RISK SOLUTIONS PVT R-5 | 1.M/S.ANIRUDH KRISHNAN 2.MR. KEERTHIKIRAN MURALI 3.MR. S. KAUSHIK RAMASWAMY VS. 1.M/S.THRIYAMBAK J KANNAN 2.ROHAN CHERIYAN 3.ARUSHI NARESH HEGDE | 16/08/2018 | - | 30/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | - | - | - |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr.No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------------|-------------------|----------|-------------|--|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| | | | | APTIVAA CONSULTING SOLUTIONS Pvt Ltd | | | | | | | | | |
| 81 | Madras High Court | Chennai | CS 248/2020 | P1- A.D.PADMASINGH ISAAC P-2 M/S.AACHI MASALA FOODS PVT. LTD. VS. R1- K.R.VENKATESAN | 1.M/S.C.DANIEL 2.GLADYS DANIEL VS. 1.M/S.S.ANANDA KUMAR 2.S.SURESH KUMAR | 28/09/2020 | - | 31/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | | | - |
| 82 | Madras High Court | Chennai | CS 253/2020 | P1-M/S SUN TV NETWORK LTD VS. R1-MX MEDIA AND ENTERTAINMENT PTE LTD. | 1.M/S M.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS. 1.M/S.A.K.RAGHAVULU 2.A.R.PRADEEP 3.GOVIND S GREWAL | 30/09/2020 | - | 31/03/2021 | | WITHDRAWN DISMISSED | - | - | - |
| 83 | Madras High Court | Chennai | CS 23/2021 | P1-HATSUN AGRO PRODUCT LIMITED VS. R1-SREEJA FARMS R-2 JK FOODS | 1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH VS. 1.MR.VISWANATH M/S.S.UMA MAHESWARI | 29/01/2021 | - | 31/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | | | - |
| 84 | Madras High Court | Chennai | CS 64/2021 | P1-HATSUN AGRO PRODUCT LTD. VS. R1-M/S.SREEJA FARM R-2 JK FOODS | 1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH VS. 1.M/S.S.C.VISWANATH 2.M/S.S.UMA MAHESWARI 3.V.PREM KUMAR | 18/02/2021 | - | 31/03/2021 | | DECREE IN TERMS OF MEMO OF COMPROMISE | - | - | - |
| 85 | Madras High Court | Chennai | CS 349/2003 | P1- INDIA CEMENTS CAPITAL LTD VS. R1- M/S SALEM TEXTILES LTD., R-2 R.PRABHAKARAN | 1.M/S.K.RAJASEKARAN 2.A.SWAMINATHAN 3.M.R.GOKUL KRISHNAN VS. 1.M/S.R.PARTHIBAN 2.KARTHIK RAJAN | - | - | 31/03/2021 | | DISMISSED | | - | - |

Form 7**Summary of Commercial Cases during the month of February 2021**

| Sr.No | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|--------------|------------------|-----------------|--|--|--|--|
| 1 | Commercial Court | Chennai | 1167 | 20 | 85 | 1102 |

MARCH 2021
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of March 2021

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|--------------|---------------------------------|-----------------|-----------------|--|-----------------|-------------------------------|---------------------------|-----------------------------|-------------------------|
| 1 | High Court Commercial Appellate | Chennai | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Form 2**List of cases in which e-payment of Court fees was made during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|--------------|---------------------------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1 | High Court Commercial Appellate | Chennai | NIL | NIL | NIL | NIL | NIL |

Form 3**List of cases in which Electronic Service of Process has taken place during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|--------------|------------------------------------|-----------------|-----------------|--|-----------------|---------------------------------|--|
| 1 | High Court Commercial Appellate | Chennai | NIL | NIL | NIL | NIL | NIL |

Form 4**List of total no. of cases randomly allocated during the month of March 2021**

| Sr.No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|--------------|---------------------------------|-----------------|-------------------|------------------|------------------|---|
| 1 | High Court Commercial Appellate | Chennai | NIL | NIL | NIL | NIL |

Form 5**List of cases in which Case Management Hearing was held during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------------|------------------------------------|-----------------|-----------------|--|-----------------|---------------------------------|--|
| 1 | High Court Commercial Appellate | Chennai | NIL | NIL | NIL | NIL | NIL |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr. No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------------|---------------------------------|-----------------|-----------------|--|-------------------------------------|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| 1 | High Court Commercial Appellate | Chennai | OSA. 157/2020 | REAL VALUE INVESTMENTS LTD A COMPANY INCORPORATED UNDER THE APPROPRIATE LAWS OF THE MAURITIUS HAVING ITS REGISTERED OFFICE AT PORT LOUIS MANAGEMENT SERVICES LTD, 3RD FLOOR, HARBOUR FRONT BLDG, PRESIDENT JOHN KENNEDT ST., PORT LOUIS, MAURITIUS. VS PUEBLO HOLDINGS LTD REP BY ITS AUTHORISED SIGNATORY MR.SIDDHESH SHAM KSHIRSAGAR TRUST CO COMPLEX, AJELTAKE ROAD, AJELTAKE ISLAND, MAJURO, MARSHALL ISLANDS MH 96960 & 16 OTHERS | P.GIRIDHARAN M/S.ESWAR KUMAR | 09-07-2020 | | 24-03-2021 | 257 | DISMISSED | | | |
| 2 | High Court Commercial Appellate | Chennai | OSA. 161/2020 | ETA PORT OPERATIONS AND RAPID TRANSPORT SYSTEM LTD A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT BUHARI TOWERS, 6TH FLOOR, NO.4, MOORES ROAD, CHENNAI-600006 & 10 OTHERS VS PUEBLO HOLDINGS LTD A COMPANY INCORPORATED | SRINATH SRIDEVAN | 13-07-2020 | | 24-03-2021 | 253 | DISMISSED | | | |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr. No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------------|---------------------------------|-----------------|-----------------|--|--|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | | | | UNDER THE APPROPRIATE LAWS OF THE MARSHALL ISLANDS HAVING ITS REGISTERED OFFICE AT TRUST COMPANY COMPLEX, AJELTAKE ROAD, AJELTAKE ISLANDS, MAJURO MH 96960, MARSHALL ISLANDS & 6 OTHERS | M/S ESWAR KUMAR AND RAO | | | | | | | | |
| 3 | High Court Commercial Appellate | Chennai | OSA. 216/2020 | M/S.MJD CONSTRUCTION AND ENGG M.J.BHAVANKANNUMMAMOOD U PALUKAL POT. 629 170 KANYAKUMARI DISTRICT. TAMIL NADU 629 170. VS P.K.VADUVAMMAL A REGISTERED PARTNERSHIP FIRM REP. BY ITS PARTNER MR. P.C. SHYAMSUNDER NEW NO.97, OD NO.143 A, RASAPPA CHERRY ST., PARK TOWN, CHENNAI 600 003. & 4 OTHERS | M/S.P.MEGHANA NAIR M/S.S.R.RAG HUNATHAN | 01-09-2020 | | 25-03-2021 | 204 | CLOSED | | | |
| 4 | High Court Commercial Appellate | Chennai | OSA. 235/2020 | M/S.KAPOOR IMAGING PVT LTD REP.BY ITS MANAGING DIRECTOR MR. SUNILKAPOOR, NO.6, III STREET, BALAJI NAGAR, ROYAPETTAH, CHENNAI 14. VS M/S.KODAK POLYCHROME GRAPHICS ASIA EXPORT PVT LTD | M/S.R.PARTH ASARATHY | 15-10-2020 | | 15-03-2021 | 149 | DISMISSED | | | |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr. No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------------|---------------------------------|-----------------|-----------------|--|--|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | | | | REP.BY ITS DIRECTOR, NO.151, LORONG CHUAN EX.05-01, LOBBY A NEW TECHPARK, SINGAPORE 556 741. & 2 OTHERS | M/S.S.ARJUN SURESH | | | | | | | | |
| 5 | High Court Commercial Appellate | Chennai | OSA. 239/2020 | M/S. KAPOOR IMAGING PVT LTD REP BY ITS MANAGING DIRECTOR, MR.SUNIL KAPOOR, NO.6, III ST, BALAJI NAGAR, ROYAPETTAH, CHENNAI 600014. VS M/S.KODAK POLYCHROME GRAPHICS ASIA EXPORT PVT LTD EXPORT PVT LTD., REP BY ITS DIRECTOR, NO.151, LORONG CHUAN EX.05-01 LOBBY A NEW TECHPARK, SINGAPORE 556741. & 2 OTHERS | M/S.R.PARTH ASARATHY M/S.S.ARJUN SURESH | 16-10-2020 | | 15-03-2021 | 148 | DISMISSED | | | |
| 6 | High Court Commercial Appellate | Chennai | OSA.47/2021 | M/S.CHITRAHAR TRADERS A FIRM REP BY ITS PARTNERS, I. R.KRISHNAMURTHY, ii,. p.k. GANESHWAR, iii, V.SIVAKUMAR, 7 CATHEDRAL GARDEN ROAD, FLAT NO.D2, 4TH FLOOR, A1, HAFEZ, RESIDENCY, NUNGAMBAKKAM CH-34 & 2 OTHERS VS M/S.ANISH METALS PVT LTD REP BY ITS MANAGIGN DIRECTOR , PRAVIN SHAH , AT | M/S.G.ARUL MURUGAN M/S.R.RAMYA | 29-01-2021 | | 17-03-2021 | 46 | DISPOSED OF | | | |

Form 6

Contested commercial cases disposed during the month of March 2021

| Sr. No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------------|---------------------------------|-----------------|-----------------|--|--|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | | | | 70, KANSARA CHAWL, KALBADEVI ROAD, MUMBAI & 3 OTHERS | | | | | | | | | |
| 7 | High Court Commercial Appellate | Chennai | OSA.72/2021 | M/S.TALWAR MOBILES PVT LTD PATNY PLAZA, NO.160, SARDAR PATEL RD, VIMAN NAGAR, BEGUMPET, HYDERABAD, TELANGANA 500003 REP BY ITS AUTHORISED SIGNATORY VS M/S.HYUNDAI MOTORS INDIA LTD PLOT NO.H-1, SIPCOT INDUSTRIAL PARK, IRRUNGATUKOTTAI, SRIPERUMBUDUR TK, KANCHEEPURAM 602117. | S.DEEPIKA M/S.SURANA AND SURANA | 16-02-2021 | | 03-03-2021 | 61 | DISPOSED OF | | | |
| 8 | High Court Commercial Appellate | Chennai | OSA.73/2021 | M/S.TALWAR MOBILES PVT LTD PATNY PLAZA, NO.160, SARDAR PATEL RD, VIMAN NAGAR, BEGUMPET, HYDERABAD, TELANGANA 500003 REP BY ITS AUTHORISED SIGNATORY VS M/S.HYUNDAI MOTORS INDIA LTD PLOT NO.H-1, SIPCOT INDUSTRIAL PARK, IRRUNGATUKOTTAI, SRIPERUMBUDUR TK, KANCHEEPURAM 602117. | S.DEEPIKA M/S.SURANA AND SURANA | 16-02-2021 | | 03-03-2021 | 61 | DISPOSED OF | | | |

Form 6

Contested commercial cases disposed during the month of March 2021

| Sr. No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------------|---------------------------------|-----------------|-----------------|---|--|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| 9 | High Court Commercial Appellate | Chennai | OSA.74/2021 | M/S.TALWAR MOBILES PVT LTD PATNY PLAZA, NO.160, SARDAR PATEL RD, VIMAN NAGAR, BEGUMPET, HYDERABAD, TELANGANA 500003 REP BY ITS AUTHORIZED SIGNATORY VS M/S.HYUNDAI MOTORS INDIA LTD PLOT NO.H-1, SIPCOT INDUSTRIAL PARK, IRRUNGATUKOTTAI, SRIPERUMBUDUR TK, KANCHEEPURAM 602117. | S.DEEPIKA M/S.SURANA AND SURANA | 16-02-2021 | | 03-03-2021 | 61 | DISPOSED OF | | | |
| 10 | High Court Commercial Appellate | Chennai | OSA.81/2021 | PATRICK FISHER FORMER MANAGER, CREATION INVESTMENTS EQUITAS HOLDINGS LLC, 2711, CENTREVILLE ROAD, SUIT 400, WILMINGTON, COUNTRY OF NEW CASTLE, DELAWARE 19808, UNITED STATES OF AMERICA. VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA 756L, OVERSEAS TOWERS ANNA SALAI, CHENNAI TAMIL NADU & 4 OTHERS | P.VINOD KUMAR | 19-02-2021 | | 09-03-2021 | 17 | DISPOSED OF | | | |
| 11 | High Court Commercial | Chennai | OSA.113/2021 | J.M.IMRAN KHAN S/O.J.M.HAROON, NO.7, VIJAYARAGHAVA LANE, | M/S.P.S.AMAL RAJ | 15-03-2021 | | 18-03-2021 | 3 | WITHDRAWN DISMISSED | | | |

Form 6

Contested commercial cases disposed during the month of March 2021

| <u>Sr. No</u> | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------------|---------------------------------|-----------------|-----------------|---|-------------------------------|-----------------------------|---|-------------------------|--------------------------|---|------------------------------------|---|--------------------|
| | cial Appellate | | | T.NAGAR, CHENNAI-600 017. VS G.R.APPARAJ PRESIDENT, CHINTHADRIPET FISH AND PERISHABLE, PRODUCTS TRADERS SOCIETY, NO.24, ARUNACHALA NAICKEN STREET, CHINTHADRIPET, CHENNAI-600 002. & 13 OTHERS | M/S.R.RAMYA | | | | | | | | |
| 12 | High Court Commercial Appellate | Chennai | OSA.131/2021 | R. RAVINDERKUMAR S/O.LATE MR.RISHAB CHAND, REP. BY HIS POWER OF ATTORNEY R.NIHHAAL, S/O.R.RAVINDER KUMAR NO.30, GOVINDU STREET, T.NAGAR, CHENNAI-600017 VS M/S. INDOSTAR CAPITAL FINANCE LTD., HAVING ITS REGISTERED OFFICE ADDRESS AT ONE INDIABULLS CENTRE, 20TH FLOOR, TOWER 2A, JUPITER MILLS COMPOUND, SENAPATI BAPAT MARG, MUMBAI-400013 BRANCH OFFICE AT NO.22 AND 23, 2ND FLOOR, SAKITHYAN ANNEX BUILDING, VENKATNARAYANA ROAD, T.NAGAR, CHENNAI-17 REP. BY ITS AUTHORISED OFFICER & 3 OTHERS | M/S.ESWAR KUMAR AND RAO | 15-03-2021 | | 29-03-2021 | 14 | DISMISSED | | | |

Form 7**Summary of Commercial Cases during the month of March 2021**

| Sr.No | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|--------------|---------------------------------|-----------------|--|--|--|--|
| 1 | High Court Commercial Appellate | Chennai | 102 | 28 | 12 | 118 |

MARCH 2021
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of March 2021

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|--------------|---------------|-----------------|-----------------|--|-----------------|-------------------------------|---------------------------|-----------------------------|-------------------------|
| 1 | Madurai Bench | Madurai | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Form 2**List of cases in which e-payment of Court fees was made during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|--------------|---------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1 | Madurai Bench | Madurai | NIL | NIL | NIL | NIL | NIL |

Form 3**List of cases in which Electronic Service of Process has taken place during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|--------------|---------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1 | Madurai Bench | Madurai | NIL | NIL | NIL | NIL | NIL |

Form 4**List of total no. of cases randomly allocated during the month of March 2021**

| Sr.No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|--------------|---------------|-----------------|-------------------|------------------|------------------|---|
| 1 | Madurai Bench | Madurai | NIL | NIL | NIL | NIL |

Form 5**List of cases in which Case Management Hearing was held during the month of March 2021**

| Sr.No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|--------------|---------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1 | Madurai Bench | Madurai | NIL | NIL | NIL | NIL | NIL |

Form 7**Summary of Commercial Cases during the month of March 2021**

| Sr.No | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|--------------|---------------|-----------------|--|--|--|--|
| 1 | Madurai Bench | Madurai | 11 | 0 | 0 | 11 |